

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1080 - JK (LD) of 2025

DATED:- 21 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-21.01.2025

No:- LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 1080 - JK(LD) of 2025 dated 21.01.2025

S.No.	Case No.	Title of the case	OIC	Designation
1	CPSW No.156	Rehana Begum V/s Sunita Bhagat	Askash Gupta	CDPO Ramban
2	WPC No.363	Asma Anjum V/s UT	Nazma Nazi	CDPO Darhal
3	CCPS 380	Anju Devi V/s Sheetal Nanda	Kailash Devi	CDPO Jammu
4	CPSW No.267 in SWP No. 1970	Rafiqa Bano V/s Sajad Khan	Kuldeep Kumar	CDPO Inderwal
5	WPC No. 547	Shahnaz Akhter	Shaihd Iqbal	CDPO Arnas
6	WPC No. 1937	Mehru Nisa	Rahida Lone	CDPO Kishtwar
7	WPC No. 62	Sana Shabir	Aijaz Ahmad Masoodi	CDPO Beerwah

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